

Central Administrative Tribunal : Principal Bench

OA No.564/95

New Delhi this the 9th day of October, 1996.

Hon'ble Mr. S.R. Adige, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

1. Vinod Kumar, S/o Sh. Raman Singh
2. Ram Kumar, S/o Sh. Rattan Singh
3. Yash Pal Singh, S/o Sh. Devi Singh
4. Pramod Kumar, S/o Sh. Bijuli Singh
5. Nagandra Paswan, S/o Sh. Ganeshi Paswan
6. Sewak Ram, S/o Sh. Hari Ram
7. Suresh Kumar, S/o Sh. Om Prakash
8. Nand Kumar, S/o Sh. Visarjan Rai
9. Rajesh Kumar Saini, S/o Sh. Veer Sain Saini
10. J.K. Pathak, S/o Sh. Kushwar Pathak
11. Rajinder Sharma, S/o Sh. Bhagwan Sharma
12. Raju Kashayap, S/o Sh. Neka Ram Kashyap
13. Daya Ram, S/o Sh. Gangan
14. Dalip Singh, S/o Sh. Pratap Singh
15. Ram Kumar Rai, S/o Sh. Hardev Rai
16. Girraj Singh, S/o Sh. Mishree Singh

...Applicants

(By Advocate Ms. Meenu Mainee, proxy for Sh. B.S. Mainee,  
Counsel)

Versus

1. The Secretary,  
Ministry of Water Resources,  
Shram Shakti Bhawan,  
New Delhi.
2. The Chairman,  
Central Water Commission,  
Sewa Bhawan,  
New Delhi.
3. The Executive Engineer,  
Central Stores Division,  
C.W.C. R.K. Puram,  
New Delhi.

...Respondents

(By Advocate Sh. M.M. Sudan, though none appeared)

ORDER (Oral)  
(Hon'ble Mr. S.R. Adige)

The learned counsel for the applicants states that the grievances of the applicants have been redressed by the respondents and, therefore, prays for permission to withdraw the O.A. Permission granted and the O.A. is dismissed, as withdrawn. No costs.

*A. Vedavalli*  
(Dr. A. Vedavalli)

'Sanju'

*S.R. Adige*  
(S.R. Adige)  
Member (A)